

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 06 OF 2017**

**Dated: 12<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. .... Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganeshan  
Ms. Swapna Seshadri  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Sakesh Kumar  
Ms. Gitanjali N. Sharma for R-1

Mr. Adiya Grover  
Ms. Pooja R. Sharma for R-2

Mr. Sanjay Sen, Sr. Adv.  
Mr. Praveen Kumar for R-3

**ORDER**

Learned counsel appearing for the parties may file their written submission if any, on or before 19.03.2019 after duly serving copy on the other side.

List the matter on **19.03.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/pk*